MANIPUR GAZETTE

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No. 322 Imphal, Thursday, February 26, 2026 Phalguna 7, 1947)

GOVERNMENT OF MANIPUR
DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS
(PERSONNEL DIVISION)

N O T I F I C A T I O N

Imphal, the 24th February, 2026

No. RRDP-27/3/2025-DP-DP: In exercise of the powers conferred by the Proviso to Article 309 of the Constitution of India, the Governor of Manipur, is pleased to order the relaxation of the provisions contained in Column No.11 of the Recruitment Rules for the post of Nursing Superintendent (re-designated from Matron) in the Department of Health, Manipur regarding the method of recruitment for the qualifying period of service for promotion to the post of Nursing Superintendent as one time measure as :

"PROMOTION:
Nursing Sister with 4(four) years regular service in the grade and possessing minimum qualification prescribed for the post"

2. It is also ordered that the concerned Rules and also standing orders/instruction bearing upon the subject and which are in force at present shall be deemed to have been amended accordingly as one-time-relaxation.

3. This is issued as per decision of the Cabinet in its meeting 17/02/2026.

4. This one-time-relaxation shall be valid upto 3(three) months from the date of publication of this Notification in the official Gazette of Manipur.

MAYENGBAM RANJEETA DEVI,
Under Secretary (DP),
Government of Manipur.

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